



2026:DHC:3776-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(COMM) 289/2026 & CM APPL. 28507/2026, CM APPL.
28508/2026, CM APPL. 28509/2026, CM APPL. 28510/2026

SH. SAMSHADAppellant

Through: Mr. Bahar U Barqi and Mr.
Maroof Ahmad, Advs.

versus

SH. KEWAL RAM DASWANIRespondent

Through: Ms. Anushka Sharma, Adv.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **30.04.2026**

C. HARI SHANKAR, J.

1. Mr. Barqi seeks leave to withdraw this appeal.
2. This appeal is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

APRIL 30, 2026/dsn